

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1434

ANSWERED ON:03.03.2006

CREPIT CARD FRAUD

Chowdhury Shri Adhir Ranjan;Jogi Shri Ajit;Nikhil Kumar Shri

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Government are aware of the credit card fraud via India`s well known internet service providers as reported in the Hindustan Times dated December 08,2005;

(b) if so, the facts and details thereof;

(c) whether the Government has information bout organisations that have reported phishing of their users by Indian servers; and

(d) if so, the details thereof and the steps taken by the Government to check such frauds?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) to (d) : Reserve Bank of India has received information from two banks about phishing attacks against them. The perpetrators send e-mails to customers purportedly from the bank stating that for verification purposes customers need to click the hyperlink provided. However, the hyperlink connects to a fake- website created by the fraudsters which asks the customers for their log-in user-id, password, transaction password and such other confidential / personal information. On investigation by the concerned banks, it has come to light that in the case of one of the banks, the website was hosted from a server at USA, while in case of the other bank, it has been hosted from a server in India, Further, while one bank has reported that fraudulent transfers to the tune of Rs. 24,630/- have been identified, the other bank has not received any information about unauthorized transactions due to the phishing attack.

Reserve Bank of India has issued Caution Advice on 16th February, 2006 to all commercial banks on phishing attacks. The advice provides detail of the modus operandi of such attacks and prescribes the minimum set of measures that have to be implemented by banks as preventive detective measures to tackle phishing attacks.